



**Central Administrative Tribunal
Principal Bench, New Delhi**

**O.A. No.3020/2018
MA No.3346/2018**

Today this the 10th day of February, 2021

Through video conferencing

**Hon'ble Mr. Justice L. Narasimha Reddy, Chairman
Hon'ble Ms. Aradhana Johri, Member (A)**

Through video conferencing

1. Shri Anurag Srivastava (about 60 years), A
S/o Sh. B.B. Srivastava
Deputy Secretary
D/o Administrative Reforms and Public Grievances
Sardar Patel Bhawan, New Delhi.
2. Shri A Murugaiyan, Dy. Secy (Retd), A
S/o Shri Arunachalam
Flat No. 264, Laxmi Bai Nagar, Delhi-110023.
3. Shri P.C. Pande, Dy. Secy (Retd), A
S/o Shri Deoki Nandan Pandey, RU-476
Pitampura, Delhi-110034.
4. Shri A M. Vijayan, Dy. Secy (Retd), A
S/o Dr. A. M. Michael
138, Charak Sadan
Vikaspuri, New Delhi-110018.
5. Shri S. Natarajan, Dy. Secy (Retd), A
S/o Shri N. Singaram
502, Sector 9, R.K. Puram
New Delhi-110022.
6. Shri M.C. Pandey, Dy. Secy (Retd), A
S/o late Sh. D.N. Pandey
201, Gatway Apartment, Sector 51, NOIDA



7. Shri Suresh Dutt Sharma, Dy. Secy (Retd), A
S/o late Shri S.D. Sharma
C-502, Unique Apartment, Plot No. 38
Sector-6, Dwarka, New Delhi.
8. Shri Surendra Rawat, Dy. Secy (Retd), A
S/o late Shri S.S. Rawat
B-95, Sector-47, NOIDA.
9. Shri D.P. Singh, Dy. Secy (Retd), A
S/o Shri D.N. Singh
B2/168 Sector 4, Vaishali, Ghaziabad.
10. Shri Ranjan Kumar, Dy. Secy (Retd), A
S/o Shri Bhagwati Prasad
Flat No. 714, Express Garden
Indrapuram, Ghaziabad.
11. Shri K.K. Daimary, Dy. Secy (Retd), A
S/o Shri Karendra Daimary
A-105, Pandara Road
New Delhi-110003.
12. Shri Vincent Barla, Dy. Secy, A
S/o Shri Nicholas Barla, Flat No. 7
Goel Apartments, Saidulajab
New Delhi-110030.
13. Shri Srinibas Pradhan, Dy. Secy (Retd), A
S/o late Shri Dandadhar Pradhan
1058, Sector 12, R.K. Puram
New Delhi-22.
14. Shri B.P. Pant, Dy. Secy., A
S/o Shri C.S. Pant
H.No. 474, DDA SFS, Sector 22
Dwarka, New Delhi. Applicants

(through Sh. A.K. Srivastava)

Versus

Union of India
Through the Secretary
D/o Personnel & Training
North Block, New Delhi. Respondent

(through Sh. Ashok Kumar)



ORDER (ORAL)

Justice L. Narasimha Reddy, Chairman :-

This OA is filed with a prayer to quash the minutes of the DPC held on 26.10.2017 and order dated 23.02.2018 for promotion to the post of Director in Central Secretariat Services. According to the applicants, they were not considered eligible by the said DPCs by stating that they did not have the five years of service, up to the relevant dates. Various other contentions are also urged.

2. In the counter affidavit, it is stated that subsequent to filing of the OA, another DPC was held on 18.09.2018 and the applicants were treated as eligible by counting their service in the grade of Deputy Secretary from 1st July of the select year and thereby, the substantial grievance of the applicants stood redressed.

3. Though the learned counsel for the applicants wanted to argue further. However, when it was indicated that the minutes of the DPC held on 18.09.2018 are not subject matter of this OA, he sought permission of the Tribunal to withdraw the OA with liberty to the



applicants to work out their remedies, if any grievance subsists.

4. We accord permission. The OA is dismissed as withdrawn, leaving it open to the applicants to pursue the remedies, if they are not satisfied with the promotions that were made subsequent to the filing of the OA.

Pending MA No.3346/2018 shall stand disposed of.

There shall be no order as to costs.

(Aradhana Johri)
Member (A)

(Justice L. Narsimha Reddy)
Chairman

/rk/mbt/ns/sd